

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:3928
ANSWERED ON:19.12.2011
JOINT VENTURE OF MDL
Ahir Shri Hansraj Gangaram

Will the Minister of DEFENCE be pleased to state:

- (a) whether his Ministry has put on hold a joint venture of the Mazagon Dock Limited (MDL) with the Pipavav Shipyard due to the objections raised by private shipyard companies;
- (b) if so, the details thereof; and
- (c) the other steps being taken by the Government to meet the requirements of the Navy?

Answer

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a)&(b): Formation of Joint Ventures has been put on hold by the Ministry till formulation of suitable guidelines regarding the manner in which Joint Venture partner can be selected for such ventures. This is being done in order to ensure complete transparency in the selection of partner for Joint Ventures. Guidelines will also cover the terms and conditions of such Joint Ventures so that interests of PSUs can be fully safeguarded and their ability to provide service to Armed Forces is not constrained in any manner.

(c) All DPSU shipyards are being modernized to enhance their Capacity & Capability to deliver ships faster. Private shipyards participation is also being encouraged to meet the requirement of Navy & Coast Guard.